

- (iii) Identifying the vulnerable areas requiring presence of women police staff like University area, Bus stops etc. To cover such areas prone to crime against women, female police staff has been deployed in beats and in PCR Vans. Two police stations predominantly staffed by women have been opened in to North and South Campus.
- (iv) Women Help Desks have been formed in all police stations and special measures have been taken for safety and security of women employees by issuing direction u/s 144 Cr.P.C. to BPOs, Corporate and media houses for taking safety steps.
- (v) Gender sensitization programmes have been organized for police personnel. PCR Vans have been directed to held stranded women.
- (vi) Helplines such as Women's helpline — 1091 and the anti-Obscene Call/Anti-stalking helpline- 1096 have been started.

Consultation with State Government on NCTC

404. SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government had proposed to set up National Counter Terrorism Centres (NCTC) as an umbrella body to deal with terror threats and attacks;
- (b) if so, the details of the proposals;
- (c) whether State Governments have been consulted in this regard; and
- (d) how this new body will coordinate with other existing bodies fighting terror in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

- (a) to (d) Yes Sir. However no final decision has been taken on the constitution & structure of the proposed National Counter Terrorism Centre (NCTC).

Allocations and release of funds to State under SDRF and NDRF

405. SHRI M. VENKAIAH NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the allocations and release of funds from the State Disaster Response Fund (SDRF) and the National Disaster Response Fund (NDRF) to various States in the year 2010-11;

- (b) whether there is any proposal to revise the norms for release of funds under NDRF;
- (c) were there any requests in this regard from the State Governments; and
- (d) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) State-wise allocation and releases of funds from State Disaster Response Fund (SDRF) and the National disaster Response Fund (NDRF) to various States during 2010-11 is given in the statement (See below).

(b) to (d) Yes, Sir, With regard to the revision of the norms of relief, it is mentioned that it has generally been a practice to review and revise the items and norms of assistance after the Award of the Finance Commission is accepted/adopted by the Government.

For this an Expert Group, in order to have a wider cross section of opinion on board, have consulted and sought suggestions from all the State Governments and concerned Central Ministries/Departments. The Group has submitted its report. The recommendations of the expert group are now being finalized in consultation with the Ministry of Finance. As such, the extent guidelines of items & norms are under active consideration of the GOI for revision.

Statement

*Allocation and Release of Funds from SDRF/ NDRF during
2010-2011 As on 31.03.2011*

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		
		Central Share	State Share	Total	1st Instal-ment	2nd Instal-ment	from NDRF
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	381.63	127.21	508.84	190.815	190.815 + 100 *	582.11 (74.78 + 300# + 207.33)

1	2	3	4	5	6	7	8
2.	Arunachal Pradesh	33.07	3.67	36.74	16.535	16.535	97.24
3.	Assam	237.39	26.38	263.77.	118.695	118.695	-
4.	Bihar	250.87	83.62	334.49	125.44	125.44.	368.01
5.	Chhattisgarh	113.49	37.83	151.32	56.745	-	-
6.	Goa	2.22	0.74	2.96	1.11	-	-
7.	Gujarat	376.59	125.53	502.12	188.30	188.30	-
8.	Haryana	144.68	48.22	192.90	72.34	-	-
9.	Himachal Pradesh	117.68	13.08	130.76	58.84	58.84	149.95
10.	Jammu & Kashmir	155.21	17.25	172.46	77.605	-	-
11.	Jharkhand	194.59	64.86	259.45	97.295	97.295	-
12.	Karnataka	120.72	40.24	160.96	60.360	60.36	-
13.	Kerala	98.31	3277	131.08	49.155	49.155	12.78
14.	Madhya Pradesh	294.56	98.19	392.75	147.280	147.28 + 77.3225 *	-
15.	Maharashtra	332.02	110.67	442.69	166.010	166.01 + 33.99 *	310.48 (127.06+ 183.42)
16.	Manipur	6.50	0.72	7.22	3.250	-	-
17.	Meghalaya	13.19	1.46	14.65	6.595	-	-
18.	Mizoram	7.70	0.85	8.55	3.850	4.566	
19.	Nagaland	4.47	0.50	4.97	2.235	-	-
20.	Orissa	293.69	97.89	391.58	146.845	146.845	560.17
21.	Punjab	167.19	55.73	222.92	83.595	-	-
22.	Rajasthan	450.50	150.16	600.66	225.250	-	-
23.	Sikkim	20.48	2.27	22.75	10.240	-	-

1	2	3	4	5	6	7	8
24.	Tamil Nadu	220.14	73.38	293.52	110.070	110.07	317.17
25.	Tripura	17.38	1.93	19.31	8.690	-	-
26.	Uttar Pradesh	289.04	96.35	385.39	144.520	144.52	554.26
27.	Uttarakhand	105.89	11.77	117.66	52.945	52.945	517.66
28.	West Bengal	228.62	76.21	304.83	114.310	114.310	704.85
	TOTAL	4677.82	1399.48	6077.30	2338.910	1998.72	4179.25

Released 'on account' basis for flood -10.

* SDRF share released, in advance, during 2010-11 for 2011-12.

Loss of money and lives in Mumbai blasts

†406. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there were bomb blasts by the terrorists in the financial capital of India, Mumbai, the number of places where these incidents took place;

(b) the extent of loss of money and lives in the bomb blasts, whether there was no information provided by the intelligence agencies regarding these blasts; and

(c) the precautionary measures taken by Government to check terrorist incidents in Mumbai and the further steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) and (b) On 13th July, 2011, three bomb blasts occurred at Javeri Bazaar, Opera house and Dadar area of Mumbai killing 26 persons and injuring 123 others. The damage to property as per available inputs is estimated at Rs. 12/13 Lacs.

(c) Government of Maharashtra has initiated steps to install CCTV to cover Mumbai City. Government has also initiated the move of removing encroachments and proper management of Parking lots. All unit Commanders have been instructed to sensitize officers and men working under them and take steps to ensure safety and security of susceptible target like iconic buildings, religious places, places of heavy footfalls, places frequented by foreigners etc. Nakebandis, checking of hotels, lodges are being conducted. Unit Commanders have been instructed to sensitize security staff and management of Vital Installations, Hotels, Shopping Malls, Cinemas, Bus Stands and Railway Stations.

†Original notice of the question was received in Hindi.